

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 142**  
**(IB)-243(PB)/2020**

**IN THE MATTER OF:**

M/s. Geotech Exploration	....	Applicant/Petitioner
v.		
Mideast Integrated Steels Ltd.	....	Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 12.03.2020**

**Coram:**

**SH. CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

For the Petitioner	Ms. Nadriketa Goyal, Adv.
For the Respondent	-

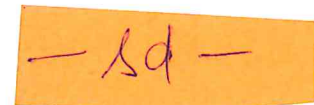
**ORDER**

Matter called. Ld. Counsel for the petitioner is present. No representation made on behalf of the corporate debtor.

List on 17.03.2020.



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**